

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH, BENGALURU**

**REVIEW APPLICATION NO.170/00068/2019  
IN  
ORIGINAL APPLICATION NO.170/00727/2018**

**DATED THIS THE 10<sup>TH</sup> DAY OF FEBRUARY, 2020**

**HON'BLE DR.K.B.SURESH  
HON'BLE SHRI C.V.SANKAR**

**...MEMBER(J)  
...MEMBER(A)**

Suraj Raj  
S/o Raj Singh  
Aged 48 years,  
Working as Senior Scientific Officer-I  
ORDAQA Engine, DGAQA  
Ministry of Defence  
C/o HAL Engine Division  
P.O. C.V.Raman Nagar  
Bengaluru-560 093.

....Review Applicant

(By Advocate Sri B.S. Venkatesh Kumar)

Vs.

1.Union of India, by Secretary  
Ministry of Defence  
136, South Block  
New Delhi-110 001.

2.The Director General  
Aeronautical Quality Assurance  
Ministry of Defence 'H' Block  
New Delhi-110 011.

3.The Deputy Director General (South Zone)  
Aeronautical Quality Assurance  
Vimanapura, Bengaluru-560 017

4.Union Public Service Commission  
Dholpur House  
Shahjahan Road, New Delhi-110 069.

5.SriAnandPalathadathil Ramakrishna Pillai  
Senior Scientific Officer-I  
ALISDA, DGAQA  
Ministry of Defence  
Jalahalli Camp, Yeshwanthpur Post  
Bengaluru-560 022.

6. Sri Srinivasa Phani Kumar Ayyagari  
 Senior Scientific Officer-I  
 ORDAQA, LCA-SP, C/o HAL LCA Division  
 Vimanapura, Bengaluru-560 017.

7. Smt. Umesh Kuwar  
 W/o Sri. Divyanshu Gupta  
 Aged about 38 years  
 Senior Scientific Officer-I  
 ORDAQA, Directorate General of Aeronautical  
 Quality Assurance, C/o BEL  
 Gaziabad-201 010. UP.

8. Smt. Ranjitha C  
 Senior Scientific Officer-I  
 DRDAQA, MRO & RWRDC  
 DGAQA, Ministry of Defence  
 C/o Helicopter MRO Division, HAL  
 Bengaluru-560 017.

9. Sri. Sudhakar Sahoo  
 Senior Scientific Officer  
 HQ, DGAQA, Ministry of Defence,  
 'H' Block New Delhi-110 011. ....Respondents

(By Advocates Sri V. N. Holla for R1 to 3,  
 Sri. M. Rajakumar, for R4)

**O R D E R (ORAL)**  
**HON'BLE DR.K.B.SURESH** ...**MEMBER(J)**

Heard. Apparently when the Review Application was filed, the Hon'ble Apex Court had taken a new step, which has not been incorporated in the pleadings. Therefore, we dismissed the Review Application with liberty to the applicant to file a fresh RA. No costs.

(C.V.SANKAR)  
 MEMBER(A)

(DR.K.B.SURESH)  
 MEMBER(J)

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**Annexures referred to by the applicant in RA No. 68/2019**

Annexure-RA1: CAT Order dated 25.6.2019 in OA.No.727/2018.



